

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 01.04.2019 (MONDAY)**

**Court II**  
**10: 30 AM**

**In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member(Judicial) and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).**

**For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 789 of 2018	Canbank Factors Ltd. Vs. Dharmendra Kumar, Interim R.P.	A.N. Tiwari	Rohit Rathi-(IRP)
2.	Comp. App. (AT) (Ins) No. 17 of 2019	K.Bharathi Vs. Kotak Mahindra Bank Ltd &Ors. <b>With</b>	Samir Ali Khan	D. Sreenivasan
3.	Comp. App. (AT) (Ins) No. 18 of 2019	K. Bharathi Vs. Kotak Mahindra Bank Ltd. & 4 Ors.	Samir Ali khan	D. Sreenivasan

**For Admission (Fresh Cases)**

4.	Comp. App. (AT) (Ins) No. 317 of 2019	Inqnest Marketing Solutions Pvt Ltd. Vs. Koovs Marketing Consulting Pvt Ltd.	K.C Aggarwal	
5.	Comp. App. (AT) (Ins) No. 318 of 2019	Raju Verma Vs. Kaushalya Ahluwalia & Anr.	Prashant Katara	
6.	Comp. App. (AT) (Ins) No. 319 of 2019	CIL Australia North Pty. Ltd. Vs. Sharp Corp Ltd.	Arvind Kumar Gupta	
7.	Comp. App. (AT) (Ins) No. 320 of 2019	K K Capital Services Ltd. Vs. Sristi Hospitality Pvt Ltd	Gautam Singh	
8.	Comp. App. (AT) (Ins) No. 321 of 2019	Shweta Uppal Vs. Shansco Packaging Pvt. Ltd.	Uday Seth	
9.	Comp. App. (AT) (Ins) No. 322 of 2019	Suraksha Asset Reconstruction Pvt Ltd. Vs. Jindal Steel and Power Ltd & Anr.	Chitranshul A. Sinha	
10.	Comp. App. (AT) No. 84 of 2019	Centennial Projects Pvt Ltd & Anr. Vs. Piyush Periwal & Ors.	Ranvir Singh	
11.	Contempt Case (AT) No.06 of 2019 in Comp. App (AT) No.64 of 2019	Bijay Kumar Jaiswal & Ors. Vs. Shree Valley Realtors Pvt Ltd & Ors.	Abhishek Sharma	

**For Admission (After Notice)**

12.	Comp. App. (AT) (Ins) No. 557 of 2018	Shobhnath & Ors. Vs. Prism Industrial Complex Ltd.	Ashok Kriplani	
13.	Comp. App. (AT) (Ins) No. 622 of 2018	Karpara Project Engineering Pvt. Ltd. Vs. BGR Energy Systems Ltd.	Garima Bajaj	Ashwin Kumar D.S.

<b>14.</b>	Comp. App. (AT) (Ins) No. 629 of 2018	Securities and Exchange Board of India Vs. Assam Company India Ltd. & Ors.	Pratap Venugopal	Jayant Mehta
<b>15.</b>	Comp. App. (AT) No. 381 of 2018	Seasons Creation Pvt. Ltd. Vs. ROC, NCT of Delhi & Haryana	Sachin Sood	Mahender Kumar Bhardwaj

**For Hearing**

<b>16.</b>	Comp. App. (AT) No. 390 of 2018	Harish Jain Vs. Haveli Restaurant & Resorts Ltd. & Ors.	Kunal Tandon	Amit Vinayak (R1- R4), Nitesh Srivastava (R6)
------------	------------------------------------	--	--------------	--

**After the above**

**In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).**

**For Judgment**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
<b>1.</b>	Comp. App. (AT) No. 223 of 2018	Narendra Kumar Dhoot Vs. Premier Ltd.	Sameer Gupta	Anurag Bhatt- R1 Manish Raj- R2(C.P.)
<b>2.</b>	Comp. App. (AT) No. 256 of 2018	Amritsar Swadeshi Woolen Mills Pvt. Ltd. Vs. Vinod Krishan Khanna &Ors.	Nidhi Mohan Parashar	P.K. Mittal
<b>3.</b>	Comp. App. (AT) (Ins) No. 517 of 2018	Equipment Conductors & cable Ltd. Vs Transmission Corporation of Andhra Pradesh Ltd.	S. Hariharan	Rakesh K Sharma

**For Hearing**

<b>4.</b>	Comp. App. (AT) (Ins) No. 28 of 2019	Gouri Prasad Goenka Vs. Punjab National Bank & Anr.	Pramod B. Agarwala	Rajesh Kumar Gautam-R1 Vikram Hegde- R2
-----------	--	---	--------------------	--

**Copy to: -**

1. Notice Board
2. Reception
3. Record File
4. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By Order**  
-sd/-

**Registrar**